WRITTEN ANSWERS TO QUESTIONS

COAL MOVEMENT BY RIVER ROUTE

- 143. SHRI SURJIT SINGH ATWAL: Will the Minister of Steel, MINES AND HEAVY ENGINEERING be pleased to etate:
- (a) whether it is a fact that Gov ernment have abandoned the scheme to move coal to North India upto Allahabad from Raniganj by river after an experimental run; and
- (b) if so, the loss suffered during the experimental stage and the alter native plan for the quick movement of coal in the said area?

THE MINISTER OF STEEL, MINES »ND HEAVY ENGINEERING (SHRI C. SUBRAMANIUM): (a)Yes, Sir. The experimental scheme for the movement of coal by the road-cum-river route has been given up.

(b) There is no question of any loss to Government, as the consumers taking this coal at Allahabad paid the full cost, including the cost of transport by the road-cum-river route. Rail transport capacity is now quite adequate and supplies of coal are abundant. No need, therefore, exists at present for devising an alternative plan for movement of coal to the area in question.

HEAVY STRUCTURAL PLANT

- *144. SHRI BABUBHAI M. CHINAI: Will the Minister of ISTEEL, MINES AND HEAVY ENGINEERING be pleased to state:
- (a) whether there is any proposal under Government's consideration to establish a Heavy Srtuctural Plant near Wardha; and
 - (b) if so, the details of the same?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIUM): (a) and (b) Yes,

Sir; the details regarding scope, range of manufacture, financial implications, etc., are being worked out.

to Questions

POSTS OF DIRECTORS AT THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH

- *145. SHRI P. N. KATHJU: Will the Minister of EDUCATION be pleased to Btate:
- (a) whether it is a fact that four posts of Directors have recently been created at the Council of Scientific and Industrial Research Headquarters;
- (b) if so, the purpose for which these posts have been created; and
- (c) who is the authority responsible for the creation of these posts and how these posts are going to be filled?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

- (b) To be in charge of (i) Publications and Information Directorate; (ii) Industrial Liaison and Extension Unit; (iii) Central Design and Engi-eering Unit; and (iv) Unit for the Survey of Planning of Scientific Research.
- (c) The creation of these posts has been sanctioned by the Vice-President, Council of Scientific and Industrial Research. The posts will be filled in accordance with the established procedure of the C.S.I.R.

फाइमीर रेडियो द्वारा शेख अब्दुल्ला के पाकिस्तान अधिकृत टेप-रिकार्ड किये हुये भाषण का प्रसारण

*४४६ श्रिं। विरराज किशोर कपूर : ेश्री ए० एम० तारिक :

क्या **गृह-कार्य** मंत्री यह बताने की क्रुपा करेंगे कि :

 (क) क्या यह सच है कि शेख अब्दुल्या नै किस्तबाड़ में जेल से छटने पर जो भाषण दिया था. उसे बाद में पाकिस्तान श्राधिकृत कश्मीर रेडियो द्वारा टेप-रिकार्डी से प्रसारित किया गया : ग्राँर

(ख) यदि हां, तो क्या सरकार ने यह पता लगाया है कि किसने वह भाषण टेप-रिकार्ड किया था और उसे वहां भेजा

fSiiEiKH ABDULLAH'S TAPE-RECORDED SPEECH BROADCAST BY PAKISTAN -OCCUPIED KASHMIR RADIO

,u. /SHRI G. K. KAPOOR: '\SHRI A. M. TARIO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the speech delivered by Sheikh Abdullah at Kishtwar, after i,\$ release from prison, was subsequently broadcast by the Pakistanoccupied Kashmir Radio from tape-records;
- (b) if so, whether Government have found out as to who tape-recorded that speech and sent it there?]

प्रवान मंत्री तथा गृह-कार्य मंत्री (श्री गलजारीलाल नन्दा) : (क) यह सत्य है कि २३ अप्रैल, १६६४ को श्रीनगर में (न कि किस्तवाड में) दिया गया शेख अब्दल्ला का भावण पाकिस्तान द्वारा ग्रधिकत कश्मीर रेडियो से प्रसारित किया गया था।

(ख) राज्य सरकार इस सम्बंध में जांच कर रही है।

1[THE PRIME MINISTER MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA:) (a) It is correct that Sheikh Abdullah's speech delivered at Srinagar on 23rd April, 1964 (not at-Kishtwar) was broadcast ' by the Pakistanoccupied Kashmir Radio.

j[] English translation.

(b) Enquiries are being made into this by the State Government.]

to Questions

OVERSEAS CHINESE IN INDIA

- •147. SHRI SUNDAR MANI PATEL: Will the Minister of HOME AFFAIHS be pleased to state:
- (a) the number of Chinese residents in India who are holding (1) Communist Chinese Passports; (ii) KMT Passports; and
- (b) how many of them have been declared 'Stateless'?

THE MINISTER OK STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The information in respect of Chinese residents holding KMT passports is not available as such passports are not recognised by the Government of India. The other information asked for is being collected from the State Governments and will be laid on the Table of the House in due course.

COAL EXPORTS TO PAKISTAN

- *148. SHRI P. ABRAHAM: Will the Minister of Steel, Mines and Heavy ENGINEERING be pleased to state:
- (a) whether Government have decided to increase coal exports to Pakistan; and
- (b) if so, how much coaL has been exported from January 1964 to-date?

THE MINISTER OF STEEL, MINES AND HEAVY **ENGINEERING** (Shri SUBRAMANIAM): (a) No Sir. Export of coal to Pakistan is made under the Indo-Pakistan Trade Agreement which was renewed with effect from 1st September, 1963 for a period of 2 years. The agreement provides for an export of 130.000 tons of coal per month.

(b) The exports of coal to Pakistan during January, February and March. 1964 were 79284, 107536 and 95756 tonnes respectively.